

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 169/94

Tuesday, this the 25th day of January, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V R Sureshkumar S/o Ramachandran
Vellackal House
Prakkananam P.O
Pathanamthitta District.
ED Mail Carrier, Thoniamala.

.. Applicant

(By Advocate Mr MR Rajendran Nair)

Vs.

The Assistant Superintendent of
Post Offices, Pathanamthitta Sub Division,
Pathanamthitta. .. Respondent

(By Advocate Mr S Krishnamoorthy)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

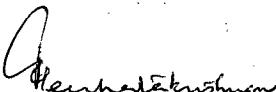
Applicant seeks a declaration that he is entitled to be considered for regular appointment as Extra Departmental Mail Carrier, Thoniamala. He has been working provisionally in that post since 23.7.93, and claims weightage when regular selection is to be made.

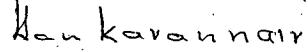
2. We have heard learned Standing Counsel for Respondents. He does not dispute that the decision in G.S.Parvathi vs. Sub Divisional Inspector(Post),Guruvayoor(1992(21)ATC 13), governs the case.
3. We direct the competent authority to consider the claim of applicant for regular appointment to the post aforementioned granting

him weightage marks. His claims will be considered along with that of other eligible candidates. Applicant will be allowed to hold the post till regular selection is made.

4. Application is disposed of. No costs.

Dated the 25th January, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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